

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 08th October, 2026

No. LJ(B) 48/2020/274 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Central Act No. 46 of 2023), the Governor of Meghalaya hereby appoints Shri. Rene Darby L. Sunn, MCS, as the Executive Magistrate within East Khasi Hills District, with immediate effect until further orders.

Sd/-

(A.K. Sangma),

Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/274 - A,

Dated Shillong, the 08th October, 2026

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District with reference to your letter No. KCR. 20/1/90/Vol-I/92/974, Dt. 01.10.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Shri. Rene Darby L. Sunn, MCS, Executive Magistrate, East Khasi Hills District, Shillong.
4. The Personnel & A.R. (A) Department for information.
- ✓ 5. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sangma

(S.K. Sangma)

Joint Secretary to the Govt. of Meghalaya,
sk Law (B) Department.